

Information required under Section 4(l)(b) of the Right to Information, Act, 2005

1.	The particulars of its organization, functions and duties	-	The Central Government has established an Appellate Tribunal known as "Telecom Disputes Settlement & Appellate Tribunal(TDSAT) under Section 14 of the Telecom Regulatory Authority of India Act, 1997 as amended by Telecom Regulatory Authority of India (Amendment) Act, 2000 to settle & adjudicate disputes and dispose off appeals relating to telecommunications, broadcasting, cable services, Cyber and Airport Tariff. Organizational chart of TDSAT is at <u>Annexure-I</u>
2.	The powers and duties of its officers and employees	-	<u>Annexure-II</u>
3.	The procedure followed in the decision making process, including channels of supervision and accountability	-	Decisions are taken by Hon'ble Chairperson, and other officers as per extant rules of the Government of India. The Head of Department reports to Hon'ble Chairperson.
4.	The norms set by it for the discharge of its functions	-	In regard to administrative and accounting functions, the norms of a Department of the Government of India are followed for discharge of functions of the Tribunal. As far as Judicial functions are concerned, the Tribunal, has formulated its procedures called <u>"TDSAT Procedures, 2005"</u>
5.	The rules, regulations, instructions, manuals and records held by it or under its control or used by its employees for discharging its functions.	-	All administrative and financial rules applicable to a Department of the Central Government are applied in TDSAT. TDSAT Procedures, 2005 regulates Judicial procedures of the Tribunal.
6.	A statement of the categories of documents that are held by it or under its control.	-	All records in respect of cases filed before TDSAT are maintained.

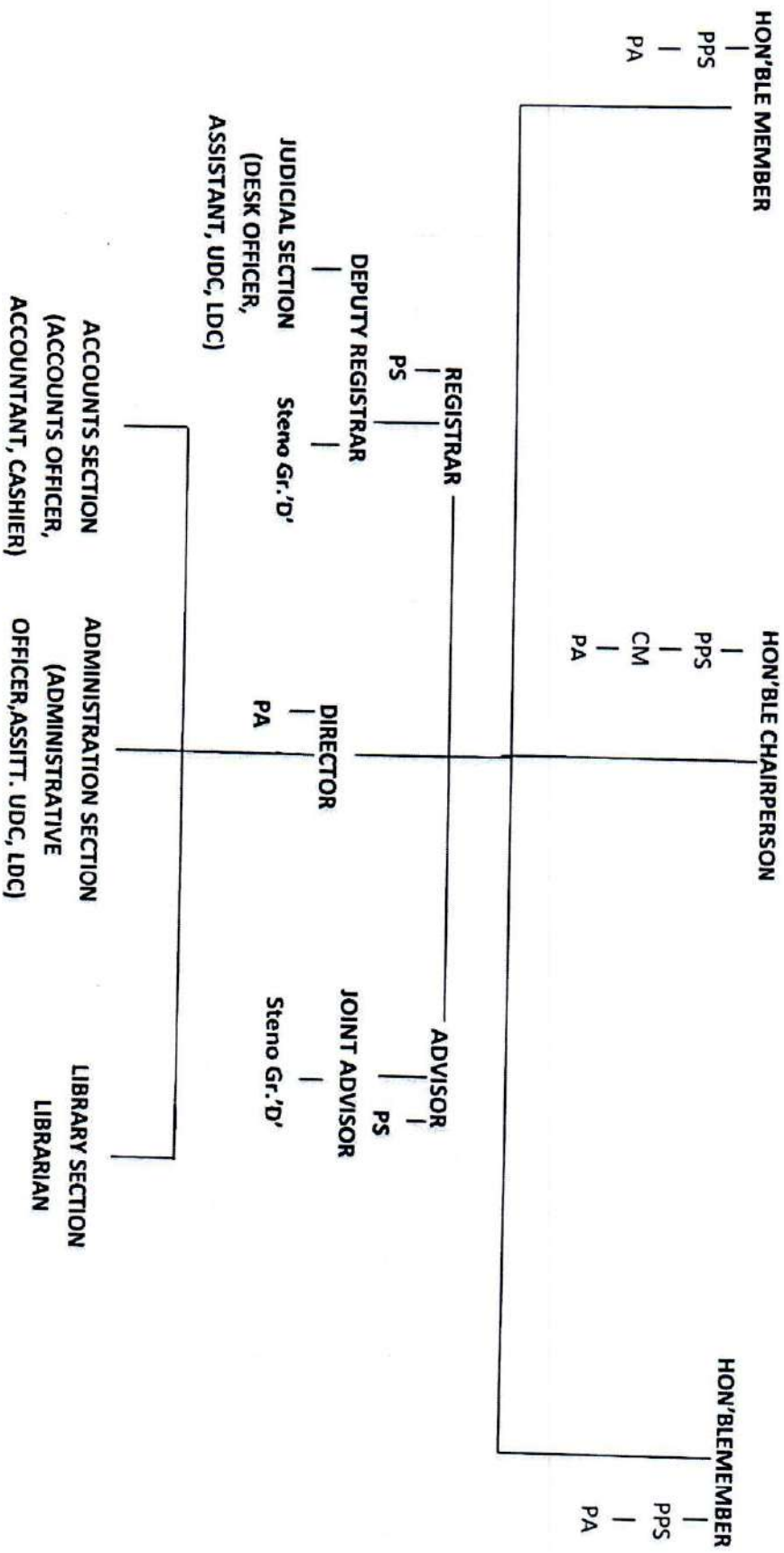
7.	The particulars of any arrangement that exists or consultation with, or representation by, the members of the public in relation to the formulation of its policy or implementation thereof.	-	Proceedings before the TDSAT TDSAT under Section 16(3) of the TRAI Act being Judicial, no such arrangement is applicable.
8.	A statement of the boards, councils, committees and other bodies consisting of two or more persons constituted as its part or for the purpose of its advice, and as to whether meetings of those boards, councils, committees and other bodies are open to the public, or the minutes of such meetings are accessible for public.	-	N.A.
9.	A directory of its officers and employees.	-	Directory of officers and employees- Annexure-III
10.	The monthly remuneration received by each of its officers and employees, including the system of compensation as provided in its regulations.	-	<u>Annexure-IV</u>
11.	The budget allocated to each of its agency, indicating the particulars of all plans, proposed expenditures and reports on disbursements made.	-	N.A.
12.	The manner of execution of subsidy programmes, including the amounts allocated and the details of beneficiaries of such programmes.	-	N.A.
13.	Particulars of recipients of concessions, permits or authorizations granted by it.	-	N.A.
14.	Details in respect of the information, available to or held by reduced in an electronic form.	-	(i) Daily Cause List of cases. (ii) Statement of all pending cases. (iii) Compendium of all Telecom, Broadcasting and Cable Laws up to Nov., 2008.
15.	The particulars of facilities available to citizens for obtaining information, including the working hours of a library or reading room, if maintained for public use.	-	N.A.

16.	The names, designations and other particulars of the Public Information Officers.	-	Shri Sanjeev Pandey, Deputy Registrar is the Central Public Information Officer
17	Such other information as may be prescribed; and thereafter update these publications every year.	-	Shri Robin Adaval, Director is the Appellate Authority.
18	RTI Fee	-	Fee should be payable either by cash or IPO/DD in the name of DDO, TDSAT.

Sanctioned Strength

Sl.No.	Post	No. of post	Pay in Level (as per 7 th CPC)
1.	Registrar	1	Level-14
2.	Advisor	1	Level-14
3.	Director	1	Level-12/ Level-13
4.	JointAdvisor	1	Level-12/ Level-13
5.	DeputyRegistrar	1	Level-12
6.	PPS	3	Level-11
7.	AccountsOfficer	1	Level-9
8.	Admn.Officer	1	Level-8
9.	DeskOfficer	1	---do---
10.	CourtMaster	1	---do---
11.	PS	2	----do---
12.	Librarian	1	---do---
13.	Accountant	1	---do---
14.	Assistant	2	Level-6
15.	StenoGr.'C'	4	Level-6
16.	StenoGr.'D'	2	Level-4
17.	UDC	2	Level-4
18.	LDC	2	Level-2
19.	Cashier	1	Level-2
18.	StaffCarDriver	5	Level-2
19.	MTS	15	Level-1
	Total	49	

ORGANISATIONAL CHART OF TDSAT



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Annexure-II

Duties & Responsibilities of the Group A, B and C officers and staff of this Tribunal

S.No.	Post & No. of Posts	Duties & Responsibilities
1.	Registrar (1)	(i) Head of Registry. (ii) To represent stand of the registry, if required, in cases listed before the Tribunal.
2.	Advisor (1)	To assist Hon'ble Chairperson and Hon'ble Members on technical issues on the matters referred to him.
3.	Director (1)	To head the administrative and accounts branches of the Tribunal.
4.	Jt. Advisor (1)	To assist Advisor on technical issues on the matter referred to Advisor by the Tribunal.
5.	Deputy Registrar (1)	To look after the work of Judicial Branch of the Tribunal.
6.	PPS (3)	To assist Hon'ble Chairperson and Hon'ble Members in their day-to-day functioning and also attend to their secretarial needs.
7.	Accounts Officer (1)	To act as drawing and disbursing officer of the Tribunal and to supervise the Accounts Section.
8.	Desk Officer (1)	To Supervise the Judicial Section of the Tribunal.
10	Administrative Officer (1)	(a) To supervise Administration Section of the Tribunal. (b) To manage IT work of the Tribunal.
11.	PS (2)	To assist the Registrar and Advisor in their day-to-day functioning and to attend their secretarial needs.
12.	Court Master (1)	(a) To Attend Hon'ble Court (b) Note down the orders of the Hon'ble Bench. (c) Help the Hon'ble Court in the functioning of the Bench. (d) Flag the relevant orders. (e) Collect the reference books on citations made in the submission of the parties. (f) To collect all the files. (g) Distribute the files reserved orders and return the rest of the files to the Judicial Branch.
13.	Librarian (1)	To manage Library of the Tribunal
14.	Accountant (1)	To assist the Accounts Officer in discharge of his duties in all accounting matters.

15.	Assistant (2)	To work in Judicial Section and Admn. Section as dealing hands
16.	Stenographers Gr. 'C' (4)	To assist Hon'ble Chairperson, Hon'ble Members and Director of the Tribunal.
17.	Stenographer Gr. 'D' (2)	To assist Joint Advisor and Dy. Registrar of this Tribunal.
18.	UDC (2)	To work in Administration and Judicial Section.
19.	LDC (2)	To work in Administration and Judicial Section.
20.	Cashier (1)	To work in the Accounts Section.
21.	Staff Car Driver (5)	To drive and maintain staff cars of this Tribunal attached to Hon'ble Chairperson, Hon'ble Members and Senior Officers.

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL, NEW DELHI					
E-mail: tdsat@gov.in.in , EPBAX Board Nos. 24102563, 26873411, 26876882, Tele Fax: 24122218					
Sl. No.	Name & Designation	Address	Section/ Room Nos.	Telephone No. Office	Telecom No. Residence
1.	Hon'ble Mr. Justice Shiva Kirti Singh, Chairperson	29, Type-VII, New Moti Bagh, New Delhi - 110021	367	26882176 21610452	--
2.	Shri B.B.Srivastava Member-I	Flate No.303 Tower 12 The Close South Nirvana Country Sector 50 Gurgaon Haryana 122018.	366	26882418 21610451	--
3.	Shri A.K.Bhargava Member-II	T-45, Atul Grove Road New Delhi-110001	368	26882417 21610450	--
4.	Shri Anand Prakash Advisor	F-904, Central Govt. Residential Complex, Deen Dayal Upadhyay Marg, New Delhi	230	24671131	9013133111
5.	Shri Robin Adaval Director	T-36 Type-4, SPL Hudco pl. ext. New Delhi-110049.	478	24104702	9582860603
6.	Registrar	Vacant	370	26882173	
7.	Shri Sanjeev Pandey Deputy Registrar	248, Ambica Vihar Society, Paschim Vihar, New Delhi.	482	21610460	9968072865
8.	Shri D.B.Chetri PPS	A-88/T-I, Dilshad Colony Delhi-110095.	377	21610449	22355576 9560411677
9.	Shri S.K.Sharma PPS	420, Neethi Khand-3, Indirapuram , Ghaziabad, U.P.-201010.	372	26882176 21610461 (F)	9811662575
10.	Ms. Nidhi Srivastava PS to Member	A 1 B-98-C, Krishna Appts. Pachim Vihar, Delhi.	372	26882418	9971030959
11.	Shri Nishant Chawla PS to Member	CC-45A. LIG Flats, Hari Nagar New, New Delhi-110064.	377	26882417	9968313125
12.	Sh. Rajesh Pant Desk Officer	769, Pocket-V, Mayur Vihar Phase-I, Delhi-91	482	21610467	9910409712
13.	Shri N.K.Arora Account Officer	WP. 101A. LIG Flats, Pitampra Delhi	466	21610459	9810194220
14.	Shri Sujit Gangopadhyay Administrative Officer	C-228, Minto Road Complex New Delhi-110002	478	21610454 24122218(F)	7042895269
15.	Librarian Vacant	--	477	21610457	--
16.	Shri P. Viswanadham Assistant	H.No.322E, DDA Flats Pocket-2, Mayur Vihar, Phase-1 Near Govt. Sr. Sec. School & Primary School Delhi-110091.	482	21610465	9910409712
17.	Shri A.S.Bajpai UDC	K-148, Kali Bari Marg, New Delhi.	478	24102563-- 24122218 (F)	9868939120
18.	Ms. Sushma UD C	1078, R.K.Puram, New Delhi	482	21610466	9868237821
19.	Shri Vinod Kumar LDC	D-283, Moti Bagh-1 New Delhi-110021	478	21610455 24122218(F)	9968070316
20.	Shri Jagbir Singh LDC	328 C/29, Ram Gopal Colony, Rohtak.	377	24102563	9968243078
21.	Shri Anil Kumar, Cashier	158, Mayapuri Press colony, New Delhi	466	21610464	9650144675

Annexure-IV

TDSAT

The monthly remuneration received by each of its officers and employees,
including the system of compensation as provided in its regulations;

Position as on 31/12/2017

S.NO.	DESIGNATION	NAME	Pay in Level	PAY-IN-PB
1	CHAIRPERSON	Hon'ble Mr. Justice Shiva Kirti Singh	Level-18	250000
2	MEMBER	MR. B.B. SRIVASTAVA	Level-17	225000
3	MEMBER	MR. A.K. BHARGAVA	Level-17	225000
4	ADVISOR	MR. ANAND PRAKASH	Level-14	205600
5	DIRECTOR(A/CS&ADMN.)	MR. ROBIN ADAVAL	Level-14	177400
6	DEPUTY REGISTRAR	MR. SANJEEV PANDEY	Level-12	88700
7	P.P.S.	Mr..D.B.CHETRI	Level-11	78500
8	P.P.S.	MR. S.K. SHARMA	Level-11	71800
9	ACCOUNTS OFFICER	MR.N.K ARORA	Level-9	54700
10	P.S.	MR. NISHANT CHAWLA	Level-8	56900
11	P.S.	MS. NIDHI SRIVASTAVA	Level-8	52000
12	ADMN. OFFICER	MR. SUJIT GANGOPADHYAY	Level-8	62200
13	ASSITANT	MR. P. VISHWANADHAM	Level-6	50500
14	UDC	SMT.SUSHMA	Level-4	33300
15	UDC	MR.A.S.BAJPAI	Level-4	35300
16	CASHIER	MR.ANIL KUMAR	Level-3	29300
17	LDC	MR.JAGBIR SINGH	Level-3	29300
18	LDC	MR.VINOD KUMAR	Level-3	29300
19	STAFF CAR DRIVER	Mr.Sujan Singh	Level-3	32000
20	STAFF CAR DRIVER	Mr.Sanjeev Kumar	Level-3	32000
21	STAFF CAR DRIVER	Mr.Shyam Kumar	Level-3	32000
22	STAFF CAR DRIVER	Mr.Mukesh Juyal	Level-3	31100
23	Gest. OPERATOR	Mr. Sanjay Ray	Level-2	28400
24	MTS	Mr.Shiv Kumar	Level-2	28400
25	MTS	Mr.Nain Singh	Level-2	28400
26	MTS	Mr.Bachi Ram	Level-2	28400
27	MTS	Mr.Ram Niwas	Level-2	28400
28	MTS	Mr.Manber Singh	Level-2	28400
29	MTS	Mr. Vinod Kumar	Level-2	26400
30	MTS	Mr. Rakesh Chander	Level-2	26400
31	MTS	Mr. Mahender Kumar	Level-2	25600
32	MTS	Mr. Kundan Singh	Level-2	24900
33	MTS	Mr. Sharda Nand	Level-1	23500
34	MTS	Mr. Shyam Babu	Level-1	23500

S.N O.	NAME/ DESIGNATION	Basic pay on Jan23	
1	Mr.Justice D.N.Patel (Chairperson)	250000	
2	Mr.Justice R.K.Guatum (Member)	225000	
3	Mr.S.K.Gupta (Member)	225000	
4	Shri.Joginder Kumar Batra (Registrar cum PPS)	224100	
5	Shri.Briesh kumar (Registrar)	172200	
6	Shri.Sanjeev kumar Panday-DY, Registrar	123100	
7	Shri.D.B. Chitri-PPS	91100	
8	Shri.Shashi Kant Sharma-PPS	91400	
9	Shri.Rajender Prasad-Account Officer	73400	
10	Shri. Rajesh Pant- Desk Officer	61300	
11	Shri. Nishant Chawala-PS	74000	
12	Shri.Nidhi Shirivastva-PS	65000	
13	Shri.Bhaargav Nath-PS	49000	
14	Smt.Shushma- Assistant	41100	
15	Shri.Ajay Shankar Bajpai-Assistant	41100	
16	Shri.Anil Kumar- UDC	34300	
17	Shri.Vindo Kumar-UDC	34300	
18	Shri.Jagbir Shingh-LDC	34000	
19	Shri.Sanjay Kuamr Rai-MTS	33000	
20	Shri.Shiv Kumar-MTS	33000	
21	Shri.Nain Singh-MTS	33000	
22	Shri.Bachi Ram-MTS	33000	
23	Shri.Ram Niwas-MTS	33000	
24	Shri.Manber Singh -MTS	33000	
25	Shri.Vinod Kumar-MTS	33000	
26	Shri.Mahender Kumar Sharma-MTS	32000	
27	Shri.Rakesh Chander-MTS	33000	
28	Shri.Kundan Singh -MTS	31100	
29	Shri.Sharda Nand-MTS	28400	
30	Shri.Shyam Babu-MTS	28400	
31	Smt.Rekha Devi-MTS	20300	
32	Smt. Saroj Kanojia- Steno Grade D	46100	
33	Shri.Karan Rao-Steno Grade D	38300	
34	Shri.Vikash Kumar Singh-Court Attendent	25200	
35	Shri.Sujan Singh-Staff Car Driver	37200	
36	Shri.Sanjeev kumar- Staff Car Driver	37200	
37	Shri.Shyam Kumar Varma-Staff Car Driver	37200	
38	Shri.Mukesh Juyal-Staff Car Driver	36100	
39	Shri.Sunil Kumar Chobe- Librarian	47600	
40	Shri.Satish Kumar Bargujar- Admin Officer	56900	

Statement Of Expenditure From Jan to March-2023

S. N O.	Code	A/C Head	B E 22-23	Re-Appropriation-1	RE 2022-23	Re-Appropriation-2	final Fund Alloted	Exp.Mar-23	Up to March-31	Fund Surrender	Bal.
1	327500800600001	Salaries	5500000	0	5500000		5500000	944867	50264882	4700000	84
2	327500800600006	Medical Treatment	2000000	0	1900000		1900000	27213	1899967		33
3	327500800600011	Domestic Travel Exp.	1000000	0	300000	100000	400000	140949	400000		0
4	327500800600012	Foreign Travel Expenses	3000000	0	550000	300000	850000	359189	850000		0
5	327500800600013	Office Expenses	10000000	7000000	15000000	4200000	19200000	2986686	19192875		7125
6	327500800600014	Rent,Rates and Taxes	101950000	0	95550000	-5400000	90150000	991347	90150000		0
7	327500800600020	Other Administrative Exp.	3800000	0	1400000	800000	2200000	797147	2200000		0
8	327500800600026	Advertising and Publicity	250000	0	100000	0	100000		103629		-3629
9	327500800609950	Information Technology	15000000	-7000000	5200000	0	5200000	448490	5200000		0
		Total	192000000	0	175000000	0	175000000	6695888	170261353	4700000	3613

Code	A/C Head	BE- 2023-24	RE	MONTH	TOTAL	BALANCE
	MH.3275 00 800 60 TDSAT			Oct-23	UP TO Oct. 2023	
600001	Salaries	34600000		3048628	20498687	14101313
600005	Rewards	1700000			0	1700000
600006	Medical Treatment	2460000		156138	2386023	73977
600007	Allowances	17200000		2459881	15558393	1641607
600008	Leave Travel Concession	3500000			0	3500000
600009	Training Expenses	200000			0	200000
600011	Domestic Travel Expenses	2460000		317399	1789222	670778
600012	Foreign Travel Expenses	8170000		16900	1328836	6841164
600013	Office Expenses	19610000		2744831	13223968	6386032
600014	Rent Rates & Taxes for Land & Building	133380000		12725208	109716839	23663161
600018	Rent for Others	500000		21786	258648	241352
600019	Digital Equipment	12280000		1033479	1796911	10483089
600026	Adertisement & Publicity	240000		55600	65646	174354
600029	Repair & Maintance	200000			62708	137292
600049	Other Revenue Expenditure	500000			67762	432238
Code	MH.5275000010313 TDSAT	0			0	0
31351	Motor Vehicles	400000			0	400000
31352	Machinery & Equipment	300000			0	300000
313371	Infor. Computer Telecommunication	3000000		559600	866807	2133193
31374	furniture & Fixtures	1000000			980552	19448
31377	Other Fixed Assets	100000			90400	9600
	Total	241800000	0	23139450	168691402	73108598

[Handwritten signatures]

(13)

No. 3-3 / 2023-B/BE 2023-24/DoT & CCA/2309
Department of Telecommunications
Room No. 723, Sanchar Bhawan, New Delhi – 110 001
(Budget Section)

Dated 29.03.2023

To
Telecom Disputes Settlement & Appellate Tribunal (TDSAT)
Room No. 478 (4th Floor)
Hotel Samrat, Chanakyapuri,
Kautilya Marg,
New Delhi - 110 021

Subject: Budget Allotment (BE) under the MH "3275" and MH "5275" for the financial year 2023-24.

The following budget allotment (BE) is hereby made to your office for the financial year 2023-24 as tabulated below:-

Head of Account	(Rs. in Thousands) BE 2023-24 Allotment
32750080060-Telecom Disputes Settlement and Appellate Tribunal	
600001 – Salaries	34600 /
600005 – Rewards	1700 /
600006 – Medical Treatment	2460 /
600007- Allowances	17200 /
600008 – Leave Travel Concession	3500 /
600009 – Training Expenses	200 /
600011 – Domestic Travel Expenses	2460 /
600012 – Foreign Travel Expenses	8170 /
600013 – Office Expenses	19610 /
600014 – Rent, Rates & Taxes for Land and Buildings	133380 /
600018 – Rent for others	500 /
600019 – Digital Equipment	12280 /
600026 – Advertisement and Publicity	240 /
600029-Repairs and Maintenance	200 /
600049 – Other Revenue Expenditure	500 /

Contd...2/-

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(Rs.in Thousands)

Head of Account	BE 2023-24 Allotment
5275000010313-Telecom Disputes Settlement and Appellate Tribunal	
031351-Motor Vehicles	400
031352-Machinery and Equipment	300
031371-Information, Computer, Telecommunications (ICT) equipment	3000
031374-Furniture & Fixtures	1000
031377-Other Fixed Assets	100

It may be ensured that expenditure is kept within the allotment.

~~24/8w~~
24/8w
Murthy
(N. Srinivasa Murthy)
AO (Budget)
Phone: 011-23036237
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